

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5086
ANSWERED ON 02/04/2025

SUBSIDY UNDER PM-SGMBY

5086. SHRI ARVIND DHARMAPURI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has released subsidy payments under the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) and if so, the total number of beneficiaries who have received subsidies under the yojana so far, State/UT-wise;
- (b) the details of the budget allocated for the implementation of the yojana since its inception, year and State/UT-wise;
- (c) whether the Government has conducted any study to assess the implementation challenges faced under the PM-SGMBY since its launch and if so, the details thereof including the primary challenges identified; and
- (d) the number of households that have installed rooftop solar systems under the PM-SGMBY, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) Under PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY), as on 26.03.2025, a total of 10,81,792 households have benefitted by installation of rooftop solar plants and an amount of Rs. 5297.05 crore has been disbursed as Central Financial Assistance (CFA) to 6,80,481 beneficiaries under the scheme. State/UT-wise detail is given at **Annexure**.

The total financial outlay under the PMSG: MBY is Rs. 75,021 crore targeting installation of rooftop solar in one crore households in the residential sector by FY 2026-27. The Budgetary Allocation at Revised Estimate stage is Rs 9278.43 crore for FY 2024-25. The scheme is open for all residential consumers, with a valid consumer account number from an electric distribution utility (i.e. DISCOM) across the country and therefore state-wise allocation of funds is not envisaged in the scheme.

The PMSG: MBY was launched in February 2024 and soon after the launch of scheme, model code of conduct was imposed and the scheme guidelines were issued in June 2024 onwards.

Regular monitoring of the progress of the scheme including operational issues such as timely release of subsidy, on time inspections, ensuring vendor network availability, etc., are being carried out at various levels. Based on the feedback received during review meetings corrective steps are being taken from time to time.

Annexure referred to in reply of part (a) to (d) of Lok Sabha Unstarred Question No. 5086 to be answered on 02/04/2025 regarding “Subsidy under PM-SGMBY”

State-wise Progress under PMSG: MBY as on 26.03.2025

S.No.	State	Household Benefitted (Nos.)	CFA Released to Beneficiaries (Nos.)	CFA Released Amount (in Cr.)
1	Andhra Pradesh	18,117	11,415	88.06
2	Arunachal Pradesh	-	-	-
3	Assam	10,947	6,949	58.30
4	Bihar	5,218	3,267	25.04
5	Chhattisgarh	2,423	1,021	7.91
6	Goa	837	389	3.03
7	Gujarat	4,16,902	2,67,649	2,082.76
8	Haryana	22,297	13,394	100.36
9	Himachal Pradesh	1,789	1,169	10.00
10	Jharkhand	302	181	1.40
11	Karnataka	10,571	6,048	45.56
12	Kerala	83,430	67,023	522.47
13	Madhya Pradesh	32,093	25,505	198.09
14	Maharashtra	2,56,853	1,18,631	931.69
15	Manipur	221	168	1.43
16	Meghalaya	18	16	0.08
17	Mizoram	139	107	0.88
18	Nagaland	8	6	0.05
19	Odisha	3,426	2,448	18.57
20	Punjab	5,543	4,177	32.54
21	Rajasthan	35,640	27,868	217.02
22	Sikkim	4	2	0.02
23	Tamil Nadu	29,794	19,937	148.61
24	Telangana	14,876	7,384	57.91
25	Tripura	190	112	0.94
26	Uttar Pradesh	1,00,009	76,559	582.51
27	Uttarakhand	20,960	15,497	132.88
28	West Bengal	473	-	-
29	A&N Islands	20	8	0.06
30	Chandigarh	657	247	1.90
31	DNH & DD	156	67	0.52
32	Jammu And Kashmir	2,970	1,185	10.15
33	Ladakh	366	300	2.57
34	Lakshadweep	293	209	1.79
35	NCT Of Delhi	3,476	940	7.34
36	Puducherry	774	603	4.62
	Total	10,81,792	6,80,481	5,297.05